

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO. 170/00071/2017
IN
O.A NO.170/00133/2017

DATED THIS THE 20TH DAY OF OCTOBER, 2017

HON'BLE DR K.B. SURESH, MEMBER(J)
HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

P. Somanna,
Aged about 43 years,
Casual Labourer,
R/a Huchhingamma Street,
Vidyanagar, Shimoga—577203,
Karnataka. ...Petitioner.

(By Advocate Shri N. Obalappa)

V/s.

Smt R. Jeeva,
In-charge Deputy Director (Engg.),
High Power Transmitter (HPT),
Doordarshan, Vidyanagar,
Shimoga-577203. ...Respondent.

(By Shri M.V. Rao, Sr. Panel Counsel)

O R D E R(ORAL)
HON'BLE DR K.B. SURESH, MEMBER(J)

Shri Obalappa, learned counsel for the petitioner submits that the applicant has been allowed to work from 11th October onwards. Anyhow we have given 3 months to implement the order dated 21.8.2017 in OA.No.133/2017.

2. Contempt Petition is dismissed, but with liberty.

(P.K. PRADHAN)
MEMBER(A)

(DR. K.B.SURESH)
MEMBER(J)

vmr.

Annexures referred to by the petitioner in CP. No. 170/00071/2017

Annexure C-1: Copy of CAT order dated 21.8.2017 in OA.No. 170/00133/2017.

Annexure C-2: Postal Track and receipts.

Annexure C-3: Copy of MA No. 307/2016 dated 25.6.2016.

Annexures referred to by the respondent in the Reply.

Annexure R-1: Copy of letter dated 07.09.2017 issued by Deputy Director (Engg), Doordarshan HPT, Shimoga to the petitioner.

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